

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 02.08.2019 (FRIDAY)**  
**COURT OF CHAIRPERSON**  
**10:30 AM**

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

**For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 316 of 2019	Abhishek Jaiswal Vs. Raj Process Equipments & Systems Pvt. Ltd. & Anr.	Amit Jaiswal	Pratiksha Sharma

**For Admission (Fresh Cases)**

2.	Comp. App. (AT) (Ins) No. 782 of 2019	Excel Metal Processors Ltd. Vs. Benteler Trading International GMBH & Anr.	Ashish Rana	
3.	Comp. App. (AT) (Ins) No. 784 of 2019	Lakshmi Energy & Foods Ltd. Vs. ICICI Bank Ltd.	Rudreshwar Singh	
4.	Comp. App. (AT) (Ins) No. 785 of 2019	Prayag Polytech Pvt Ltd. Vs. Sivalik Enterprises Pvt Ltd.	Rahul Bhardwaj	
5.	Comp. App. (AT) (Ins) No. 786 of 2019	Abhay N. Manudhane. Vs. Gupta Coal India Pvt Ltd.	Meghna Rao	
6.	Comp. App. (AT) (Ins) No. 787 of 2019	Alchemist Asset Reconstruction Company Ltd (AARC). Vs. Gian Chand Narang & Anr.	Milan Singh Negi	
7.	Comp. App. (AT) No. 203 of 2019	Insuflex Ind Pvt Ltd. Vs. Registrar of Companies Pune, Maharashtra	Abhinav Trehan	
8.	Comp. App. (AT) No. 204 of 2019	Shri Shakti Bhushan & Ors. Vs. Titan Company Ltd & Ors.	Dhruv Gupta	

**For Admission (After Notice)**

9.	Comp. App. (AT) (Ins) No. 47 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors. <b>With</b>	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
10.	Comp. App. (AT) (Ins) No. 48 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors. <b>With</b>	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
11.	Comp. App. (AT) (Ins) No. 49 of 2019	Kotak Mahindra Prime Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3

		<b>with</b>		
12.	Comp. App. (AT) (Ins) No. 50 of 2019	Kotak Mahindra Investment Ltd. Vs. Bijay Murmuria & Ors.	Dhruv Gupta	Srishti Kapoor-R1 Sanjay Bhatt-R3
13.	Comp. App. (AT) (Ins) No. 196 of 2019	Amar Remedies Ltd. Vs. IDBI Bank Ltd & Ors. <b>With</b>	Ashu Kansal	Kanishk Khetan- R2 Dhruv Varma-R6 Sanjeev Kumar Sirwalia-IDBI
14.	Comp. App. (AT) (Ins) No. 210 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Amar Remedies Ltd & Ors.	Sonali Rastogi	Ashu Kansal-R1 Nikunj Hurria-R2 Shakunt Saumitra- R7 Kshitij Parashar-R8
15.	Comp. App. (AT) (Ins) No. 253 of 2019 & I.A. No. 995 of 2019	Ilam Chand kamboj Vs. ANG Industries Ltd.	Gaurav Malik	
16.	Comp. App. (AT) (Ins) No. 308-309 of 2019	Sumit Aggarwal Vs. Silvertoan papers Ltd & Ors.	Gautam Singh	Ajesh Kumar-R1 Ashok-R2 Arvind Nayar- R3&6
17.	Comp. App. (AT) (Ins) No. 371 of 2019	Synergy Property Development Service Pvt Ltd. Vs. Bellona Estate Developers Ltd.	Balaji Srinivasan	Surekha Raman
18.	Comp. App. (AT) (Ins) No. 432 of 2019	Sudhindra Nath Chatterjee. Vs. Bharath Hi-Tech Builders Pvt Ltd.	Prateek Kumar	Garima Goel
19.	Comp. App. (AT) (Ins) No. 512 of 2019	K. N. Mahesh Prasad. Vs. MedinnBelle Herbalcare Pvt Ltd.	Sumesh Dhawan	R.B. Trivedi
20.	Comp. App. (AT) (Ins) No. 555 of 2019	VA Tech Wabag Ltd. Vs. Venkatesan Sankarnarayan & Ors.	B.Dubey	
21.	Comp. App (AT) (Ins) No. 670 of 2019	Sales Tax Department, State of Maharashtra. Vs. Calyx Chemicals and Pharmaceuticals &Ors.	Prashant S. Kenjale	
22.	Comp. App. (AT) No. 147 of 2019	Agarpara Company Ltd. Vs. Agarpara Jute Mills Ltd & Ors.  <b>With</b>	Sadapurna mukherjee	Atanu Mukherjee- R1 Arjun Agarwal- R13 Ashok Jain-R25
23.	Comp. App (AT) No. 155 of 2019	Lakeview Agencies Pvt Ltd & Ors. Vs. Agarpara Jute Mills Ltd & Ors.  <b>With</b>	Saurabh Jain	Krishnendu Dutta- R1 Arjun Aggarwal- R13 Ashok Kr. Jain-R25 Gaurav Kejriwal- 29

<b>24.</b>	Comp. App (AT) No. 169 of 2019	Mahendra Sharma & Anr. Vs. Agarpara Jute Mills Ltd & Ors.	Shaurya Kuthiala	
------------	-----------------------------------	---	------------------	--

**After the above or 12: 00 noon, whichever is earlier.**

**For Admission (After Notice)**

<b>25.</b>	Comp. App. (AT) No. 144 of 2019	Umiya Builders and Developers & 2 Ors. Vs. Jitendra Virwani & Ors. <b>With</b>	Rajiv Yadav	Manisha Choudhary-R1 Ashok-R2 Arvind Nayar- R3&6
<b>26.</b>	Comp. App (AT) No. 179 of 2019	Barun Pandey. Vs. Jitendra Virwani & Ors.	Siddhant Srivastav	Manisha Chaudhary-R1

**Note: - The Court will rise at 01:00 PM.**

**Copy to: -**

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By Order**

**-sd/-**

**Registrar**